

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

79

C.S.P. No. 291/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Zuari Agri Sciences Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Gaurav Joshi	Sr. Counsel	
	Sumila Chavan	Adv. for Petitioners	

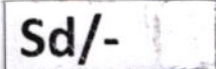
ORDER

CSP 291/230-232/NCLT/MB/MAH/2017

CSP 294/230-232/NCLT/MB/MAH/2017

CSP 296/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)